

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date: 08th May, 2018

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 11/2018(CZ) (M.A.No.81/18) (M.A.No.82/18)	M/s E Tech Projects Pvt. Ltd. Vs C.G.E.C.B & 3 Ors.	Mr. Ayush Dev Bajpai, Adv.	
2.	(M.A.No.80/18) in Original Application No. 09/2018(CZ) (M.A.No.38/18)	Shabista Zaki Vs State of M.P. & 5 Ors.	Mr. Shrey Raj Saxena, Adv.	
FOR COMPLETION OF PLEADING				
3.	Original Application No. 81/2017(CZ) (M.A.No.410/17) (M.A.No.528/17)	Ashwin Rastogi Vs State of M.P. & 207 Ors.	Mr. Apoorv Pandey, Adv. Mr. N.C.Das, Adv. Mr. P.K.Pawar, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Mohd. Arif Shaikh, Adv. Mr. Abhishek Malviya, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Manoj Manav, Adv. Mr. H.Y.Mehta, Adv. Mr.VashisthaNarayanDubey, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Qasim Ali, Adv. Mr. Yadvendra Yadav, Adv. Ms. Parul Bhadoria, Adv. Mr. Mrinal Kant Pathak, Adv. Mr. J.P.Sharma, Adv. Mr. Pankaj C. Bagadia, Adv. Mr. Sarvar Parvez Khan, Adv. Mr. Anil Nagrani, Adv. Mr. S.N.Shama, Adv. Mr. Bhavdeep Singh, Adv. Mr. V.H.Vaswani, Adv. Mr. Sunita Vaswani, Adv. Mr. Sunita Tiwari, Adv. Ms. Sheetal Tiwari, Adv. Mr. D.K.Chhabra, Adv. Mr. Bhavdeep Singh, Adv.	
4.	Original Application No. 123/2017(CZ)(THC) (W.P.No.5660/10)	Bharat Kumar Mishra Vs Mycem Cement Damoh & Ors.	Mr. Sanjay Dwivedi, Adv. Mr. Yadvendra Yadav, Adv. Mr. Kritesh Kumar Gupta, Adv. Mr. E.A Qureshi, Adv. Mr. Aditya vijay Singh, Adv. Mr. Mukesh Rajput, Adv. Ms. Parul Bhadoria, Adv.	

5.	Original Application No. 124/2017(CZ)(THC) (W.P.No.3006/09)	Nagrik Upbhokta Margdarshan Manch Vs State of M.P. & Ors.	Mr. A.P. Shroti, Adv.-Applicant Mr. Prabhat KumarYadav,Adv. Mr. R.S. Yadav, Adv. Mr. R.S. Parihar, Adv. Mr. Rahul Ganesh, Adv.
6.	Original Application No. 116/2016(CZ)	Nav Yuvak Ajay Ekta Samiti Vs. Hindustan Copper Limited & 2 Ors.	Mr. Ankur Pastor, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. A.K.Charles, Adv.
7.	Original Application No. 11/2015 (CZ)	Kishore Samrite (Copper Mining) Vs. M/s Hindustan Copper Ltd. &10 Ors.	Mr. R.S. Verma Adv. Mr. Dharamveer Sharma, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Ms. Parul Bhadoria Adv. for Mr. Purushaindra KauraAdv. Mr. Shrey Raj Saxena, Adv.
8.	Original Application No. 27/2016(CZ) (M.A.No.672/16)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. DharamveerSharma, Adv. Mr. R.K.Sanghi, Adv. Mr. Sachin K. Verma, Adv. Mr.Om Shankar Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Mr. Vinod Kumar Maran Adv. Ms. Parul Bhadoria, Adv.
9.	Original Application No. 130/2017(CZ)(THC) (W.P.No.15488/16)	Veni Shankar Upadhyaya Vs State of MP & Ors.	Mr. Navneet Dubey, Adv. for Petitioner
FOR HEARING			
10.	Original Application No. 115/2014 (CZ) (M.A.No.05/16) (M.A.No.484/17) (M.A.No.485/17) (M.A.No.486/17) (M.A.No.487/17) (M.A.No.34/18) (M.A.No.35/18) (M.A.No.36/18) (M.A.No.37/18)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani, Applicant in person Mr. Sachin K.Verma Adv. R-1 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv.R-6 Mr. H.Y. Mehta, Adv.
11.	Original Application No. 40/2017(CZ)	Bhagwan Singh Meena Vs ss Vindhyachal Disleri Pvt. Ltd. & Bhopal Gelatin Pvt. Ltd.	Mr. Bhagwan Singh Meena, Applicant in Person Mr. Deepesh Joshi, Adv. Mr. Vishal Bhatnagar, Adv.

FOR COMPLIANCE				
12.	Original Application No. 119/2016(CZ)	Krishnadas & 3 Ors. Vs. State of M.P. & 5 Ors.	Mr. Mahesh Prasad Shukla, Adv. Mr. Sachin K. Verma, Adv. Mr. Ajay Gupta, Adv. Mr. Dharamveer Singh, Adv.	
13.	Original Application No. 26/2015(CZ) (M.A.No.60/18)	Sheikh Altaf & 11 Ors Vs. State of M.P. & 6 Ors.	Dr. Manoj kumar Agarwal, Adv. Mr. Shrey Raj Saxena, Adv. Mr. V.K.Saxena, Adv. Mr. Mohan lal Prajapati, Adv. Mr. Rahul Sharma, Adv.	
14.	Original Application No. 143/2016(CZ) (M.A.No.59/18)	Sheikh Altaf Vs. Malay Shrivastava & 9 Ors.	Mr. Sheikh Altaf, Applicant Mr. Manoj Kumar Agarwal, Adv. Mr. V.K.Saxena, Adv.	

Note : Cases pertaining to year 2013 & 2014 would be heard finally and shall not be adjourned.

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